

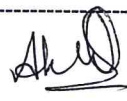
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 77/BB/17	-	For further arguments on maintain- ability	73(4)	Ms. Kamala Somasundaram Vs Anytime Medicare Services Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKMILA M S For ABHIJIT ATUR 8095677363	Petitioner	

ORDER

Counsel for petitioner is present. Shri R. Parthasarathi, PCS reported that, he would file appearance for the Respondent Company. For filing appearance as well objections/counter, list it on 14/11/2017.


Member (T)


Member (J)